## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ROHAN RATINSEKARAN

M.K. PREETHA. Adu) for KSR & Co.

Coursel for Respondents.

MV.K

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished copy to the other side. Pleadings are complete. The matter is adjourned for hearing submissions by both the sides at their request. Put up on 08.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

\_8d-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc